

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH-EAST), SAKET
COURTS COMPLEX, NEW DELHI

ORDER No. 264 Dated: 12-02-2019

Pursuant to the directions of Hon'ble the Acting Chief Justice, High Court of Delhi, received vide DO No. 3227-37/2018 dated 17.07.2018 of the Registrar General, in partial modification of earlier order no. 256 dated 02.11.2018, a Review Sub-Committee of South-East District, Saket Courts Complex, New Delhi, is hereby re-constituted as follows with immediate effect to enable systematic improvements in disposals and for expediting adjudication:

Sl. No.	Name	Designation
1	Sh. Suresh Kumar Gupta ASJ-04/Special Judge (NDPS)	Chairperson
2	Sh. Rajeev Bansal, PO MACT,	Member
3	Sh. Naresh Kumar Laka, ADJ-03	Member

Note:

1. Committee shall strategize and deliberate upon disposal of cases with special attention to monitoring cases.
2. This committee will meet regularly, say, once in a week and the "Review Sub-Committee" will send a monthly report to the Disposal Review Committee of the Delhi High Court.
3. All the correspondence with the Hon'ble High Court shall be made only after approval of the District & Sessions Judge (SE).
4. All the decisions taken by the Committee (not chaired by District & Sessions Judge) shall be subject to the approval of the District & Sessions Judge (SE).

12.2.19
(GIRISH KATHPALIA)
District & Sessions Judge (SE)
Saket Courts Complex,
New Delhi

No. Judl./F.58/Committee/Gaz./D&SJ/SE/2019/ 1663-1672 New Delhi, Dated: 12/02/2019

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. Ms. Renu Bhatnagar, ASJ (Special Fast Track Court), South-East District, Saket Courts Complex, New Delhi for information.
5. All the Concerned Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
6. PS to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
7. For uploading on LAYERS
8. For uploading on Centralized Website through LAYERS.

District & Sessions Judge (SE)
New Delhi